

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2014
CA No. 119/2016 & 151/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: M/s. Emgee Homes Pvt. Ltd.

V/s.

M/s. Sahanika Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
3.	Sh. Sanjay Jain Sh. Ganesh Mehta Sh. Lalam Gupta Ms. Pooja Kame.	Advocate i/b M/s Dmwe Laladhar & Co for Applicant / org. Res.	

3 Jai am Chandram ORDER



**C.A. No. 119/2016 & C.A. No. 151/2016 in C.P. No. 18/58, 29, 397, 398/
CLB/MB/2014**

Ld. Counsel for both sides present.

In respect to C.A. No.151/2016, there being no objection from the
Respondents' side, the same is allowed directing the Petitioner to file amended
Memo of Parties. C.A. No. 151/2016 is hereby allowed.

List this matter for hearing on 21st December, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 06.12.2016